

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

35(ND)15

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.03.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra  
Developers & Farms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Mr. Pratham Sharma and Ms. Ritika Goyal,  
Advocates

For the Respondent: Mr. Manik Dogra, Advocate

**ORDER**

Ld. Counsels for both the parties submit that a compromise is being entered into between the parties, but the same is delayed due to certain formalities of signing the documents.

Last opportunity is granted to the parties.

To come up on 9.4.2018.

— Sd —

**(Deepa Krishan)  
Member (T)**

— Sd —

**(Ina Malhotra)  
Member (J)**